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18	14:14:14		•	•	1450
19	14:28:14		•	•	1855
20	13:13:13		•	•	1340
21	12:24:12		•	•	1570
22	11:11:11			•	1150
23	17:17:17		•	•	1810
24	13:13:20		•	•	1905
25	17:17:16		•	•	2000
26	28:10:10				1770

# Memorandum from Employees of Mother Dairy

1093. SIGRI BHAGAT RAM: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether a deputation of Mother Dairy Employees Union (Regd.) handed over a memorandum to him on 1st September, 1978;
- (b) if so, the main contents of the memorandum;
- (c) reaction of Government thereto; and
- (d) why the Government has not intervened to solve the difficulties of the employees of Mother Dairy who are agitating in protest against the dismissal of their President, the agitation having started on 27th August 1978 and six employees arrested and one employee sitting on fast unto death till now?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

- (b) The main request was for the reinstatement of Shri Kanwal Jeet Singh, Driver-cum Salesman, who had been dismissed by Mother Dairy from 24th August, 1978 (after duty hours);
- (c) and (d). The Mother Dairy is being looked after by the National

Dairy Development Board. management is autonomous and has authority to take appropriate decisions in the best interests of the organisation. In the case of Shri K. J. Singh, the organisation seems to have taken the decision to terminate his services strictly in accordance with provisions of the contract. The dismissal Shri Kanwal Jeet Singh, Driver-cum-Salesman, has now become the subject matter of conciliation proceedings in the Office of Labour Commissioner, Delhi in accordance with the provi-Disputes sions of Industria] 1947. The Conciliation Officer has also advised the workers to stop the realy hunger strike forthwith.

#### Upper Wardha Project

1094. SHRI SANOTSHRAO GODE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether upper Wardha Project; is being delayed for want of funds;
- (b) what is the schedule of completion of this irrigation project;
- (c) will the Government see that roads are constructed in the command area of this project simultaneously with the construction of the project; and
- (d) will the Government adhere to the promise given by the Covernment of Maharashtra to the project sufferers to rehabilitate them well in advance of the complement of **Upper** Wardha project?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The Government of Maharashtra have reported that the Upper Wardha Project is not being delayed for want of funds. They have further intimated that the head works of the project are proposed to be completed by March, 1985 and both right and left bank canals by June, 1987 in all respects.

(c) and (d). The State Government have informed that attempts will be made to construct the roads in Command Area of the project simultaneously with construction of the project and to rehabilitate sufferers well in advance of the completion of the project.

## Refusal of Aid for Adult Education **Programme**

1095. DR. BAPU KALDATE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether Government have received any representations for refusing aid for adult Education Programme launched on 2nd Oct. 1978 from Social, Literary and Public Schools:
  - (b) if so, the details thereof; and
- (c) what steps have been taken to remove discrimination?

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE OR. PRATAP CHANDRA CHUN-EER): (a) No Sir.

(b) and (c). Do not arise.

भारतीय कादय निगम, सकनडा दुरश ठेकेदारों को सकाई के लिये ही गई उस्तों में कमी

1096. श्री शारक एलक श्रील : क्या कृषि श्रीर सिचाई मंत्री यह बताने की कृपा करेंगे कि:

(क) गनतीन वर्षों के दौरान भारतीय खादय निगम, लखनऊ द्वारा सफाई प्रयोजनार्थ ठेकेदारों को दालों की कितनी माला दी गई भीर इसमें कितनी मात्रा की कमी हुई भीर किस्म में कटौती करने ग्रीर दालों को ग्रस्वीकार करने के परिणाम-स्वरूप इसमें कितनी माला में कमी हई ग्रीर हानि हई: ग्रीर

(ख) इस हानि के लिये जिम्मेदार ग्रधि-कारियों के खिलाफ क्या कार्यवाही की गई?

कृषि ग्रौर सिंचाई मंत्रालय में राज्य मंत्री (श्री भान प्रताप सिंह) : (क) पिछले तीन वर्षों के दौरान 1974 मीटरी टन (ग्रनुमानत:) की मात्रा ठेकेदारों को साफ करने के लिए दी गई थी। वजन में कोई कमी नहीं हुई थी धीर न ही भारतीय खादय निगम को कोई हानि हुई थी।

(ख) प्रश्न ही नहीं उठता।

### शिक्षा मंत्रालय द्वारा विदेश भेजे गर्बे व्यक्ति

- 1097 श्री हकम देव नारायण यादव : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की क्रपा करेंगे कि:
- (क) जनता सरकार बनने के बाद मंत्रालय हारा प्रबंतक विदेशों में भेजे गये व्यक्तियों <mark>के</mark> नाम क्या है, उनमें से प्रत्येक ने किन-किन तारीखों को विदेशों की यात्रा की ग्रौर इन विदेशी यात्राभ्रों पर कितनी राणि खर्च हई ; ग्रीर
- (ख) उनकी विदेश यात्राम्रों का प्रयोजन क्या था ?

शिक्षा. समाज कल्याण तथा संस्कृति मंत्री (डा0 प्रताप चन्द्र चन्द्र): (क) ग्रीर (ख). सूचना एकत की जा रही है तथा लोक-सभा पटल पर रख दी जाएगी।

# नेपाल में भारत द्वारा वनाये जा रहे पुल का वह जाना

1098 श्री दयानान शाक्य: क्या निर्माण श्रीर श्रावास तथा पृति श्रीर पुनर्वास मत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह मच है कि नेपाल में भारत हारा बनाया जा रहा एक पुल ढह गया है; श्रीर
- (ख) यदि हां, तो इस पुल पर दोनों देशों द्वारा कितनी राणि खर्च की जानी थी श्रीर क्या इस पुल के गिर जाने के कारणों का पता लगाने के बारे में कोई जांच की गई है इस मामले में कितने मधिकारियों को दोषी पाया गया है भीर उनके विरुद्ध क्या कार्यवाही की गई है ?